

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

1. IA 1501/2024 in C.P. (IB)/3244(MB)2018

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

**NAME OF THE PARTIES:- Ravi Prakash Ganti – Liquidator**  
**IN THE MATTER OF**  
**Indiabulls Housing Finance Ltd**  
**V/s**  
**Aashita Builders Pvt Ltd**

**Section: Application under any other provisions- IBC U/s 7 of  
Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 1501 of 2024:-** None present from either side. List this matter on  
**08.05.2024.**

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**